# CENTRAL ELECTRICITY REGULATORY COMMISSION <br> NEW DELHI 

Petition No. 70/TT/2012
Coram:

Shri Gireesh B. Pradhan, Chairperson Shri M Deena Dayalan, member<br>Shri A. K. Singhal, Member<br>Shri A S Bakshi, Member

## Date of Hearing : 20.10.2014

Date of Order : 22.01.2015

In the matter of:
Approval of transmission tariff for assets associated with Supplementary Transmission System under DVC and Maithon Right Bank project in Northern Region for the period from date of commercial operation to 31.3.2014 under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999, and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations 2009 for determination.

## And <br> In the matter of:

Power Grid Corporation of India Limited
"Saudamani", Plot No.2,
Sector-29, Gurgaon -122 001 (Haryana).
Petitioner

## Vs

1. UP Power Corporation Ltd.,

Shakti Bhawan, 14, Ashok Marg,
Lucknow-226 001.
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Vidyut Bhawan, Vidyut Marg, Jaipur- 302005.
3. Ajmer Vidyut Vitran Nigam Ltd., 400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur.

400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur.
5. Jodhpur Vidyut Vitran Nigam Ltd., 400 kV GSS Building (Ground Floor), Ajmer Road, Heerapura, Jaipur.
6. Himachal Pradesh State Electricity Board, Vidyut Bhawan, Kumar House Complex Building II, Shimla-171 004.
7. Punjab State Electricity Board The Mall, Patiala-147 001.
8. Haryana Power Purchase Centre, Shakti Bhawan, Sector-6, Panchkula (Haryana)-134 109.
9. Power Development Department, Govt. of Jammu and Kashmir, Mini Secretariat, Jammu.
10. Delhi Transco Ltd., Shakti Sadan, Kotla Road, New Delhi-110 002.
11.BSES Yamuna Power Ltd., BSES Bhawan, Nehru Place, New Delhi.
12. BSES Rajdhani Power Ltd., BSES Bhawan, Nehru Place, New Delhi.
13. North Delhi Power Ltd., Power Trading \& Load Dispatch Group, Cennet Building, Adjacent to 66/11kV Pitampura-3, Grid Building, Near PP Jewellers, Pitampura, New Delhi-110 034.
14. Chandigarh Administration, Sector-9, Chandigarh.
15. Uttarakhand Power Corporation Ltd., Urja Bhawan, Kanwali Road, Dehradun.

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16. North Central Railway, Allahabad.
17. New Delhi Municipal Council, Palika Kendra, Sansad Marg, New Delhi-110 002.

For petitioner : Shri M M Mondal, PGCIL Shri S S Raju, PGCIL Shri S K Venkatesan, PGCIL Ms. Seema Gupta, PGCIL Ms. Sangeeta Edwards, PGCIL

For respondent : None

## ORDER

This petition has been filed by Power Grid Corporation of India (PGCIL) seeking approval of transmission tariff for assets associated with Supplementary Transmission System under DVC and Maithon Right Bank project in Northern Region (hereinafter referred to as "transmission assets") for the period from the respective dates of commercial operation to 31.3 .2014 based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, (hereinafter referred to as "the 2009 Tariff Regulations").
2. Investment Approval (I.A.) of the project was accorded by the Board of Directors of the petitioner company vide Memorandum dated 29.8.2008 at an estimated cost of ₹236095 lakh including IDC of ₹23593 lakh at $1^{\text {st }}$ quarter, 2008 price level. During the pendency of the petition, the Board of Directors of the petitioner accorded approval for the revised cost estimates of ₹258090 lakh including

IDC of ₹ 24441 lakh at December, 2012 price level, vide Memorandum dated 24.5.2013 which was submitted vide the petitioner's affidavit dated 14.10. 2014.
3. The scope of work covered under the project is as follows:

## Transmission Lines:

(a) Specific System for Maithon RB
> Maithon RB TPS-Ranchi (PG) 400 kV D/C :200 Km
(b) Specific System for Bokaro Extn. and Koderma
> Bokaro TPS Extn -Koderma TPS 400 kV D/C :110 Km
> Koderma- Gaya (PG) 400 kV D/C (Quad) :80 Km
(c) Specific System for Mejia Extn.
> Mejia-Maithon (PG) 400 kV D/C :57 Km
(d) Common Transmission System for import of power by NR
> Sasaram- Fatehpur 765 kV S/C line : 342 Km
> Fatehpur-Agra 765 kV S/C line : 325 Km
> Biharshariff- Sasaram 400 kV D/C (Quad Conductor) line: 195 Km
> LILO of Singrauli-Kanpur 400 kV S/C line at Fatehpur :2.5 Km
$>$ LILO of Allahabad-Kanpur $400 \mathrm{kV} \mathrm{S} / \mathrm{C}$ line at Fatehpur :1.0 Km
> LILO of Fatehpur (UPPCL)-Kanpur(UPPCL) 220 kV D/C line at Fatehpur (POWERGRID) :9.0 Km
$>$ LILO of Dehri- Bodhgaya 200 kV D/C line at Gaya : 23.2 Km

## Sub-stations:

(a) Additional Scope at Fatehpur $765 / 400$ kV sub-station
$>2 \times 315$ MVA, $400 / 220 \mathrm{kV}$ transformer with associated bays
> 4 nos. 400 kV line bays ( for LILO of Singrauli- Kanpur 400 kV S/C \& LILO of Allahabad- Kanpur 400 kV S/C line)
> 4 nos. 220 kV line bays ( for LILO of Fatehpur (UPPCL) Kanpur (UPPCL) 220 kv D/C line)
(b) Additional scope at Gaya $765 / 400 \mathrm{kV}$ sub-station
> $2 \times 315 \mathrm{MVA}, 400 / 220 \mathrm{kV}$ transformer with associated bays
> 4 nos. 220 kV line bays ( for LILO of Dehri- Bodhgaya 220 kv D/C line)
(c) Additional scope at Ranchi 400/220 kV sub-station
> 2. nos. 400 kV line bays ( for termination of Maithon RBRanchi 400 kV D/C line)
(d) 2 PLCC Equipments for the following:-
> Koderma TPS-Bokaro TPS 400 kV D/C line
> At Dehri and Bodhgaya 220 kV Sub-stations ( for LILO of Dehri-Bodhgaya 220kV D/C line at Gaya)

Note: 1) Bays at Maithon RB, Koderma TPS, Bokaro TPS and Mejia TPS are to be covered under the scope of Generation Switchyards.
2) Bay extensions at POWERGRID Sub-station at Sasaram, Agra \& Biharshariff for termination of associated lines have been covered under the main DPR for DVC and Maithon RB projects.
4. Through this petition the petitioner has claimed tariff in respect of assets associated with Supplementary Transmission System under DVC and Maithon Right Bank project in Northern Region. As per I.A. dated 29.8.2009, the transmission scheme was scheduled to be commissioned in 48 months progressively from the
date of I.A. Hence, the assets were to be commissioned in progressive manner upto
1.9.2012. Subsequent to the filing of the petition, the petitioner vide affidavit dated
21.6.2013 submitted the actual dates of commissioning of the assets as under:-

| Name of the Assets | Actual <br> DOCO |
| :--- | :---: |
| $400 / 220 \mathrm{kV}, 315 \mathrm{MVA} \mathrm{ICT} \mathrm{-I} \mathrm{at} \mathrm{Fatehpur} \mathrm{Extension} \mathrm{(hereinafter}$ <br> referred to as "Asset-1") | 1.1 .2012 |
| $400 / 220 \mathrm{kV}, 315 \mathrm{MVA} \mathrm{ICT} \mathrm{-II} \mathrm{at} \mathrm{Fatehpur} \mathrm{Extension} \mathrm{(hereinafter}$ <br> referred to as "Asset-2") | 1.1 .2012 |
| LILO of Singrauli Kanpur at Fatehpur (hereinafter referred to as <br> "Asset-3") | 1.2 .2012 |
| LILO of Fatehpur (UPPCL)-Kanpur(UPPCL) 220kV D/C line at <br> Fatehpur (hereinafter referred to as "Asset-4") | 1.1 .2012 |
| LILO of Allahabad-Kanpur 400 kV S/C line at Fatehpur <br> (hereinafter referred to as "Asset-5") | 1.1 .2012 |
| 765 kV Sasaram- Fatehpur S/C Transmission line (hereinafter <br> referred to as "Asset-6") | 1.4 .2012 |
| LILO of Ckt- I 220 kV D/C Dehri Bodhgaya at Gaya Sub-station <br> and associated 220 kV line bays (hereinafter referred to as <br> "Asset-7") | 1.2 .2012 |
| LILO of Ckt- II 220 kV D/C Dehri Bodhgaya at Gaya Sub-station <br> and associated 220 kV line bays (hereinafter referred to as <br> "Asset-8") | 1.4 .2012 |
| 315 MVA 400/220 kV ICT-I at Gaya Extension (hereinafter <br> referred to as "Asset-9") | 1.2 .2012 |
| 315 MVA 400/220 kV ICT-II at Gaya Extension (hereinafter <br> referred to as "Asset-10") | 1.2 .2012 |

5. Details of the transmission charges claimed by the petitioner are as under:-
(₹ in lakh)

| Particulars | Asset 1 |  |  | Asset 2 |  |  |  |  |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |  |  |  |  |  |  |  |
| Depreciation | 26.48 | 117.82 | 127.33 | 26.48 | 117.82 | 127.33 |  |  |  |  |  |  |  |
| Interest on Loan | 32.20 | 136.72 | 137.04 | 32.20 | 136.72 | 137.04 |  |  |  |  |  |  |  |
| Return on equity | 26.30 | 117.02 | 126.47 | 26.30 | 117.02 | 126.47 |  |  |  |  |  |  |  |
| Interest on Working Capital | 2.89 | 12.47 | 13.14 | 2.89 | 12.47 | 13.14 |  |  |  |  |  |  |  |
| O \& M Expenses | 24.89 | 105.26 | 111.28 | 24.89 | 105.26 | 111.28 |  |  |  |  |  |  |  |
| Total |  |  |  |  |  |  |  | $\mathbf{1 1 2 . 7 6}$ | $\mathbf{4 8 9 . 2 9}$ | $\mathbf{5 1 5 . 2 6}$ | $\mathbf{1 1 2 . 7 6}$ | $\mathbf{4 8 9 . 2 9}$ | $\mathbf{5 1 5 . 2 6}$ |


| Particulars | Asset 3 |  |  | Asset 4 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Depreciation | 12.88 | 129.37 | 159.23 | 13.73 | 72.50 | 76.80 |
| Interest on Loan | 15.27 | 146.30 | 168.60 | 16.55 | 83.55 | 81.81 |
| Return on equity | 12.74 | 128.21 | 157.85 | 13.56 | 71.55 | 75.73 |
| Interest on Working Capital | 1.87 | 14.74 | 16.75 | 0.92 | 4.72 | 4.87 |
| O \& M Expenses | 21.93 | 139.11 | 147.06 | 0.86 | 3.64 | 3.85 |
| Total | 64.69 | 557.73 | 649.49 | 45.62 | 235.96 | 243.06 |
| Particulars |  | Asset 5 |  |  | sset 6 |  |
|  | 2011-12 | 2012-13 | 2013-14 | 2012-13 | 2013-14 |  |
| Depreciation | 25.35 | 147.38 | 156.47 | 2776.43 | 2,873.34 |  |
| Interest on Loan | 31.23 | 174.03 | 171.01 | 3157.76 | 3,018.04 |  |
| Return on equity | 25.12 | 146.07 | 155.05 | 2757.66 | 2,853.91 |  |
| Interest on Working Capital | 1.76 | 9.90 | 10.23 | 211.88 | 213.78 |  |
| O \& M Expenses | 2.76 | 11.69 | 12.35 | 213.87 | 225.99 |  |
| Total | 86.22 | 489.07 | 505.11 | 9117.60 | 9185.06 |  |

(₹ in lakh)

| Particulars | Asset 7 |  |  | Asset 8 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2012-13 | 2013-14 |  |
| Depreciation | 9.54 | 71.82 | 76.07 | 74.73 | 78.99 |  |
| Interest on Loan | 11.39 | 82.50 | 80.89 | 86.97 | 85.08 |  |
| Return on equity | 9.42 | 70.90 | 75.06 | 73.77 | 77.93 |  |
| Interest on Working Capital | 1.29 | 8.85 | 9.23 | 10.40 | 10.84 |  |
| O \& M Expenses | 14.30 | 90.72 | 95.91 | 90.18 | 95.33 |  |
| Total | 45.94 | 324.79 | 337.16 | 336.05 | 348.17 |  |
| Particulars | Asset 9 |  |  | Asset 10 |  |  |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Depreciation | 13.20 | 86.44 | 90.24 | 15.44 | 95.99 | 96.94 |
| Interest on Loan | 15.50 | 97.42 | 94.04 | 18.93 | 112.50 | 104.70 |
| Return on equity | 13.11 | 85.86 | 89.63 | 15.34 | 95.34 | 96.28 |
| Interest on Working Capital | 1.63 | 10.43 | 10.81 | 1.79 | 11.11 | 11.28 |
| O \& M Expenses | 16.60 | 105.26 | 111.28 | 16.60 | 105.26 | 111.28 |
| Total | 60.04 | 385.41 | 396.00 | 68.10 | 420.20 | 420.48 |

6. The details submitted by the petitioner in support of its claim for Interest on

Working Capital are given overleaf:-

(₹ in lakh)

| Particulars | Asset 5 |  |  | Asset 6 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Maintenance Spares | 1.66 | 1.75 | 1.85 | 32.08 | 33.90 |
| O \& M expenses | 0.92 | 0.97 | 1.03 | 17.82 | 18.83 |
| Receivables | 57.48 | 81.51 | 84.19 | 1519.60 | 1530.84 |
|  | $\mathbf{6 0 . 0 6}$ | $\mathbf{8 4 . 2 3}$ | $\mathbf{8 7 . 0 7}$ | $\mathbf{1 5 6 9 . 5 0}$ | $\mathbf{1 5 8 3 . 5 7}$ |
| Interest | 1.76 | 9.90 | 10.23 | 211.88 | 213.78 |
| Rate of Interest | $11.75 \%$ | $11.75 \%$ | $11.75 \%$ | $13.50 \%$ | $13.50 \%$ |

(₹ in lakh)

| Particulars | Asset 7 |  |  | Asset 8 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
|  | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Maintenance Spares | 12.87 | 13.61 | 14.39 | 13.53 | 14.30 |
| O \& M expenses | 7.15 | 7.56 | 7.99 | 7.52 | 7.94 |
| Receivables | 45.94 | 54.13 | 56.19 | 56.01 | 58.03 |
| Total | 65.96 | $\mathbf{7 5 . 3 0}$ | $\mathbf{7 8 . 5 7}$ | $\mathbf{7 7 . 0 6}$ | $\mathbf{8 0 . 2 7}$ |
| Interest | 1.29 | 8.85 | 9.23 | 10.40 | 10.84 |
| Rate of Interest | $11.75 \%$ | $11.75 \%$ | $11.75 \%$ | $13.50 \%$ | $13.50 \%$ |


| Particulars | Asset 9 |  |  | Asset 10 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Maintenance Spares | 14.94 | 15.79 | 16.69 | 14.94 | 15.79 | 16.69 |
| O \& M expenses | 8.30 | 8.77 | 9.27 | 8.30 | 8.77 | 9.27 |
| Receivables | 60.04 | 64.24 | 66.00 | 68.10 | 70.03 | 70.08 |
| Total | 83.28 | 88.80 | 91.96 | 91.34 | 94.59 | 96.04 |
| Interest | 1.63 | 10.43 | 10.81 | 1.79 | 11.11 | 11.28 |
| Rate of Interest | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% |

[^0]7. The details of apportioned approved cost, actual expenditure incurred as on date of commercial operation and details of additional capital expenditure (hereinafter "add cap") incurred/ projected to be incurred for the assets covered in the petition are summarized below:-
(₹ in lakh)

| Particulars | Affidavit reference | Revised apportioned approved cost | ```Cost incurred up to DOCO*``` | Projected additional capital expenditure |  |  | Total estimated completion cost |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | $\begin{aligned} & \text { DOCO to } \\ & 31.32012 \end{aligned}$ | 2012-13 | 2013-14 |  |
| Asset-1 | 20.6.2013 | 2506.66 | 1961.32 | 89.90 | 360.32 | 0.00 | 2411.54 |
| Asset-2 | 20.6.2013 | 2506.66 | 1961.32 | 89.90 | 360.32 | 0.00 | 2411.54 |
| Asset-3 | 27.6.2014 | 3783.36 | 679.23 | 1557.05 | 416.85 | 713.84 | 3366.97 |
| Asset-4 | 20.6.2013 | 1604.20 | 784.29 | 500.35 | 159.50 | 0.00 | 1444.14 |
| Asset-5 | 20.6.2013 | 2958.76 | 1217.06 | 1397.27 | 342.23 | 0.00 | 2956.56 |
| Asset-6 | 27.6.2014 | 56387.04 |  | 52033.49 | 1100.83 | 2570.05 | 55704.37 |
| Asset-7 | 27.6.2014 | 1512.26 | 858.54 | 437.78 | 111.41 | 46.99 | 1454.72 |
| Asset-8 | 27.6.2014 | 1512.26 |  | 1351.01 | 111.42 | 46.99 | 1509.42 |
| Asset-9 | 27.6.2014 | 2450.52 | 1379.90 | 239.41 | 35.68 | 108.24 | 1763.23 |
| Asset-10 | 27.6.2014 | 2450.52 | 1708.82 | 91.41 | 35.68 | 0.00 | 1835.91 |

8. No comments have been received from the general public in response to the notices published in news papers by the petitioner under Section 64 of the Electricity Act, 2003. Reply has been filed only by Jodhpur Vidyut Vitran Nigam Ltd (JVVNL), Respondent No. 5, vide its affidavit dated 19.3.2012. JVVNL had asked for the details of the commissioning of the assets which have since been furnished by the petitioner. JVVNL has further requested the Commission to exercise prudence check and to ensure that completion cost is within the approved cost. As stated above, revised cost estimates have since been approved by the Board of Directors of the petitioner company in May, 2014. Other concerns expressed by JVVNL regarding higher O\&M charges have been taken into consideration while computing tariff and the same are being addressed in the respective paras of this order.
9. Having heard the representatives of the parties and perused the material on records, we proceed to dispose of the petition.

## Capital cost

10. As regards the capital cost, Regulation 7(1) of the 2009 Tariff Regulations provides as under:

> "The expenditure incurred or projected to be incurred, including interest during construction and financing charges, any gain or loss on account of foreign exchange risk variation during construction on the loan - (i) being equal to $70 \%$ of the funds deployed, in the event of the actual equity in excess of $30 \%$ of the funds deployed, by treating the excess equity as normative loan, or (ii)being equal to the actual amount of loan in the event of the actual equity less than $30 \%$ of the fund deployed, - up to the date of commercial operation of the project, as admitted by the Commission, after prudence check."
11. Initially, the petitioner had submitted in the main petition, the capital cost incurred and capital cost projected to be incurred based on the anticipated date of commercial operation through the auditor certificate. Subsequently, during the pendency of the petition, the assets have been put under commercial operation. Thereupon, the petitioner vide additional affidavits dated 20.6.2013 and 27.6.2014 submitted the capital cost as per actual date of commercial operation based on the Management certificates for all the assets covered in the instant petition.

## Cost over-run

12. As per the original approved cost there was cost over-run in case of Asset-3, Asset-4, Asset-5 and Asset-6. The petitioner vide letter 23.8.2013 was directed to submit the Revised Cost Estimates. The same was submitted by the petitioner vide affidavit dated 14.10.2014. As per revised apportioned approved cost there is no cost over-run.

## Time over-run

13. As per the I.A., the project was scheduled to be commissioned within 48 months progressively from the date of I.A. i.e. by 1.9.2012. As against this, the assets covered in the instant petition have been put under commercial operation on or prior to 1.4.2012. Hence, there is no time over-run.

## Initial spares

14. Regulation 8 of the 2009 Tariff Regulations provides that Initial spares shall be capitalised as a percentage of the original project cost , subject to following ceiling norms:-

| Transmission line | $0.75 \%$ |
| :--- | :--- |
| Transmission Sub-station | $2.5 \%$ |
| Series compensation devices |  |
| \& HVDC Station | $3.5 \%$ |

15. Details of the initial spares claimed for all the assets and the percentage thereof are summarized in the table below:-

| Asset | Description | Capital cost | Initial spares | Initial spares as \% of capital cost |
| :---: | :---: | :---: | :---: | :---: |
| Asset-1 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 2411.54 | 22.85 | 0.95\% |
| Asset-2 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 2411.54 | 22.85 | 0.95\% |
| Asset-3 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 2803.48 | 1.82 | 0.06\% |
| Asset-4 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 579.18 | 10.05 | 1.74\% |
| Asset-5 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 764.89 | 0.17 | 0.02\% |
| Asset-6 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station |  |  |  |
| Asset-7 | Transmission Line | 760.20 | 3.75 | 0.49\% |
|  | Sub-Station | 694.52 | 14.75 | 2.12\% |
| Asset-8 | Transmission Line | 798.67 | 3.75 | 0.47\% |
|  | Sub-Station | 710.75 | 14.75 | 2.08 |
| Asset-9 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 1763.23 | 17.74 | 1.00\% |
| Asset-10 | Transmission Line | Initial spares not claimed |  |  |
|  | Sub-Station | 1835.91 | 17.74 | 0.97\% |

16. It is seen from the above that cost of initial spares claimed falls within the ceiling limit specified under Regulation 8 of the 2009 regulations. Accordingly, the same is being allowed for the purpose of computation of tariff.
17. The capital cost as on the date of commercial operation considered for the purpose of determination of transmission tariff after taking into account the capitalisation of IDC and IEDC and cost of initial spares is as follows:-

|  |  |  |  |  |  |  |
| :--- | :--- | ---: | ---: | ---: | ---: | :---: |
| Particulars | Asset-1 | Asset-2 | Asset-3 | Asset-4 | Asset-5 |  |
| Management Certificate <br> reference | 12.7 .2012 | 12.7 .2012 | 30.4 .2014 | 12.7 .2012 | 12.7 .2012 |  |
| Freehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Leasehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Building \& Other Civil <br> Works | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Transmission Line | 0.00 | 0.00 | 221.50 | 462.71 | 901.73 |  |
| Sub-Station Equipments | 1961.32 | 1961.32 | 430.69 | 297.55 | 291.30 |  |
| PLCC | 0.00 | 0.00 | 27.04 | 24.03 | 24.03 |  |
|  | 1961.32 | 1961.32 | 679.23 | 784.29 | 1217.06 |  |

(₹ in lakh)

| Particulars | Asset-1 | Asset-2 | Asset-3 | Asset-4 | Asset-5 |
| :---: | :---: | :---: | :---: | :---: | :---: |
| Management Certificate reference | 30.4.2014 | 11.12.2013 | 30.4.2014 | 11.12.2013 | 11.12.2013 |
| Freehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Leasehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Building \& Other Civil Works | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Transmission Line | 52033.49 | 358.24 | 704.64 | 1379.90 | 1708.82 |
| Sub-Station Equipments | 0.00 | 477.80 | 602.70 | 0.00 | 0.00 |
| PLCC | 0.00 | 22.50 | 43.67 | 0.00 | 0.00 |
| Total | 52033.49 | 858.54 | 1351.01 | 1379.90 | 1708.82 |

## Additional capital expenditure

18. As regards Additional Capital Expenditure clause 9(1) of the 2009 Tariff Regulations provides as follows:-
"Additional Capitalisation: (1) The capital expenditure incurred or projected to be incurred, on the following counts within the original scope of work, after the date of commercial operation and up to the cut-off date may be admitted by the Commission, subject to prudence check:
(i) Undischarged liabilities;
(ii) Works deferred for execution;
(iii) Procurement of initial capital Spares within the original scope of work, subject to the provisions of Regulation 8;
(iv) Liabilities to meet award of arbitration or for compliance of the order or decree of a court; and
(v) Change in Law:"
19. Further, the 2009 regulations define cut-off date as
"cut-off date means $31^{\text {st }}$ march of the year closing after 2 years of the year of commercial operation of the project, and incase of the project is declared under commercial operation in the last quarter of the year, the cut-off date shall be $31^{\text {st }}$ March of the year closing after 3 years of the year of commercial operation".
20. It is seen that the petitioner has claimed projected additional capital expenditure mainly on account of balance and retention payments covered under Regulations 9 (1) of Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009. Thus, the additional capital expenditure upto 31.3.2014 has been considered to work out the tariff as it falls within the purview of Regulation 9(1) of Tariff Regulations, 2009 and is adjusted within the apportioned approved cost.
21. Further, petitioner has submitted projected additional capital expenditure pertaining to FY 2014-15 in case of Asset-3. The same will be dealt with under the 2014 Tariff Regulations as and when the petitioner files the tariff petition for the relevant period.
22. Based on the above, the details of the additional capital expenditure claimed
by the petitioner and allowed for the purpose of calculation of tariff are as under:-

| Particulars | Asset-1 |  |  |  | Asset-2 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: | :---: |
|  | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2012-13$ | $2013-14$ |  |
| Freehold Land lakh) |  |  |  |  |  |  |  |
| Leasehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Building \& Other Civil <br> Works | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Transmission Line | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| Sub-Station <br> Equipments | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |
| PLCC | 89.90 | 360.32 | 0.00 | 89.90 | 360.32 | 0.00 |  |
|  | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |  |



| Particular | 2011-12 | 2012-13 | 2013-14 | 2012-13 |  | 13-14 |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Asset-7 |  |  | Asset-8 |  |  |
| Freehold Land | 0.00 | 0.00 | 0.00 |  | 0.00 | 0.00 |
| Leasehold Land | 0.00 | 0.00 | 0.00 |  | 0.00 | 0.00 |
| Building \& Other Civil Works | 0.00 | 0.00 | 0.00 |  | 0.00 | 0.00 |
| Transmission Line | 307.94 | 60.73 | 33.29 |  | 60.74 | 33.29 |
| Sub-Station Equipments | 111.02 | 50.68 | 0.00 |  | 50.68 | 0.00 |
| PLCC | 18.82 | 0.00 | 13.70 |  | 0.00 | 13.70 |
| Total | 437.78 | 111.41 | 46.99 |  | 11.42 | 46.99 |
|  |  |  |  |  | (₹ in |  |
| Particular | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
|  |  | Asset-9 |  |  | Asset-10 |  |
| Freehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Leasehold Land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Building \& Other Civil Works | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Transmission Line | 239.41 | 35.68 | 108.24 | 91.41 | 35.68 | 0.00 |
| Sub-Station Equipments | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| PLCC | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Total | 239.41 | 35.68 | 108.24 | 91.41 | 35.68 | 0.00 |

23. After allowing the additional capital expenditure from the date of commercial operation to 31.3 .2014 , the capital cost as on 31.4 .2014 in respect of the assets covered in the petition are as under:-

| Particular | Asset-1 | Asset-2 | Asset-3 | Asset-4 | Asset-5 |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Freehold land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Leasehold land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Building and Civil <br> works | 0.00 | 0.00 | 0.00 | 3.33 | 3.33 |
| Transmission Line | 0.00 | 0.00 | 2803.48 | 864.97 | 2191.68 |
| Sub-Station <br> Equipments | 2411.54 | 2411.54 | 534.19 | 516.99 | 720.86 |
| PLCC | 0.00 | 0.00 | 29.30 | 58.85 | 40.69 |
| Total Capital Cost | $\mathbf{2 4 1 1 . 5 4}$ | $\mathbf{2 4 1 1 . 5 4}$ | $\mathbf{3 3 6 6 . 9 7}$ | $\mathbf{1 4 4 4 . 1 4}$ | $\mathbf{2 9 5 6 . 5 6}$ |
| Particular | Asset-6 | Asset-7 | Asset-8 | Asset-9 | Asset-10 |
| Freehold land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Leasehold land | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Building and <br> works | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Cransmission Line | 55704.37 | 760.20 | 798.67 | 1763.23 | 1835.91 |
| Sub-Station <br> Equipments | 0.00 | 639.50 | 653.38 | 0.00 | 0.00 |
| PLCC | 0.00 | 55.02 | 57.37 | 0.00 | 0.00 |
| Total Capital Cost | $\mathbf{5 5 7 0 4 . 3 7}$ | $\mathbf{1 4 5 4 . 7 2}$ | $\mathbf{1 5 0 9 . 4 2}$ | $\mathbf{1 7 6 3 . 2 3}$ | $\mathbf{1 8 3 5 . 9 1}$ |

## Debt- equity ratio

24. Regulation 12 of the 2009 Tariff regulations provides as follows:-
"12. Debt-Equity Ratio. (1) For a project declared under commercial operation on or after 1.4.2009, if the equity actually deployed is more than $30 \%$ of the capital cost, equity in excess of $30 \%$ shall be treated as normative loan:

Provided that where equity actually deployed is less than $30 \%$ of the capital cost, the actual equity shall be considered for determination of tariff:

Provided further that the equity invested in foreign currency shall be designated in Indian rupees on the date of each investment.

Explanation.- The premium, if any, raised by the generating company or the transmission licensee, as the case may be, while issuing share capital and investment of internal resources created out of its free reserve, for the funding of the project, shall be reckoned as paid up capital for the purpose of computing return on equity, provided such premium amount and internal resources are actually utilised for meeting the capital expenditure of the generating station or the transmission system.
(2) In case of the generating station and the transmission system declared under commercial operation prior to 1.4.2009, debt-equity ratio allowed by the Commission for determination of tariff for the period ending 31.3.2009 shall be considered.
(3) Any expenditure incurred or projected to be incurred on or after 1.4.2009 as may be admitted by the Commission as additional capital expenditure for determination of tariff, and renovation and modernisation expenditure for life extension shall be serviced in the manner specified in clause (1) of this regulation."
25. The debt-equity ratio claimed by the petitioner in respect of the capital cost as on respective DOCO(s) of the assets as well as in respect of the additional capitalization is $70: 30$. The same has been allowed being in accordance with the above regulations.
26. The above stated debt-equity ratios have been applied for the purpose of tariff calculation in this order

## Return on equity

27. Regulation 15 of the 2009 Tariff Regulations provides that,-
"15. (1) Return on equity shall be computed in rupee terms, on the equity base determined in accordance with regulation 12.
(2) Return on equity shall be computed on pre-tax basis at the base rate of $15.5 \%$ for thermal generating stations, transmission system and run of the river generating station, and $16.5 \%$ for the storage type generating stations including pumped storage hydro generating stations and run of river generating station with pondage and shall be grossed up as per clause (3) of this regulation:

Provided that in case of projects commissioned on or after 1st April, 2009, an additional return of $0.5 \%$ shall be allowed if such projects are completed within the timeline specified in Appendix-II:

Provided further that the additional return of $0.5 \%$ shall not be admissible if the project is not completed within the timeline specified above for reasons whatsoever.
(3) The rate of return on equity shall be computed by grossing up the base rate with the Minimum Alternate/Corporate Income Tax Rate for the year 2008-09, as per the Income Tax Act, 1961, as applicable to the concerned generating company or the transmission licensee, as the case may be:
(4) Rate of return on equity shall be rounded off to three decimal points and be computed as per the formula given below:

Rate of pre-tax return on equity $=$ Base rate / (1-t)
Where $t$ is the applicable tax rate in accordance with clause (3) of this regulation.
(5) The generating company or the transmission licensee as the case may be, shall recover the shortfall or refund the excess Annual Fixed charge on account of Return on Equity due to change in applicable Minimum Alternate/ Corporate Income Tax Rate as per the Income Tax Act, 1961 (as amended from time to time) of the respective financial year directly without making any application before the Commission;

Provided further that Annual Fixed charge with respect to the tax rate applicable to the generating company or the transmission licensee, as the case may be, in line with the provisions of the relevant Finance Acts of the respective financial year during the tariff period shall be trued up in accordance with Regulation 6 of these regulations".
28. In this order, Return on Equity has been calculated as per Regulation 15 of the 2009 Tariff Regulations with pre-tax ROE of $17.481 \%$ based on the tax rate of $11.330 \%$ for the year 2008-09.
29. Details of return on equity calculated are as follows:-
( ${ }^{2}$ in lakh)

|  | Asset 1 |  |  | Asset 2 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Opening Equity | 588.40 | 615.37 | 723.46 | 588.40 | 615.37 | 723.46 |
| Addition due to Additional <br> Capitalisation | 26.97 | 108.10 | 0.00 | 26.97 | 108.10 | 0.00 |
| Closing Equity | 615.37 | 723.46 | 723.46 | 615.37 | 723.46 | 723.46 |
| Average Equity | 601.88 | 669.41 | 723.46 | 601.88 | 669.41 | 723.46 |
| Return on Equity (Base <br> Rate ) | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ |
| Tax rate for the year <br> 2008-09 (MAT) | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity <br> (Pre Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) | 26.30 | 117.02 | 126.47 | 26.30 | 117.02 | 126.47 |

(₹ in lakh)

|  | Asset 3 |  |  | Asset 4 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ |  | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ |
| Op13-14 |  |  |  |  |  |  |
| Opening Equity | 203.77 | 670.88 | 795.94 | 235.29 | 385.39 | 433.24 |
| Addition due to Additional <br> Capitalisation | 467.12 | 125.06 | 214.15 | 150.11 | 47.85 | 0.00 |
| Closing Equity | 670.88 | 795.94 | 1010.09 | 385.39 | 433.24 | 433.24 |
| Average Equity | 437.33 | 733.41 | 903.02 | 310.34 | 409.32 | 433.24 |
| Return on Equity (Base <br> Rate ) | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ |
| Tax rate for the year <br> 2008-09 (MAT) | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity <br> (Pre Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) | 12.74 | 128.21 | 157.86 | 13.56 | 71.55 | 75.74 |

(₹ in lakh)

|  | Asset 5 |  |  | Asset 6 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Opening Equity | 365.12 | 784.30 | 886.97 | 15610.05 | 15940.30 |
| Addition due to Additional <br> Capitalisation | 419.18 | 102.67 | 0.00 | 330.25 | 771.02 |
| Closing Equity | 784.30 | 886.97 | 886.97 | 15940.30 | 16711.31 |
| Average Equity | 574.71 | 835.63 | 886.97 | 15775.17 | 16325.80 |
| Return on Equity (Base Rate ) | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ |
| Tax rate for the year 2008-09 <br> (MAT) | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity (Pre <br> Tax ) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre Tax) | 25.12 | 146.08 | 155.05 | 2757.66 | 2853.91 |


|  | Asset 7 |  |  | Asset 8 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Opening Equity | 257.56 | 388.89 | 422.32 | 405.25 | 438.68 |
| Addition due to Additional <br> Capitalisation | 131.33 | 33.42 | 14.10 | 33.43 | 14.10 |
| Closing Equity | 388.89 | 422.32 | 436.41 | 438.68 | 452.77 |
| Average Equity | 323.23 | 405.61 | 429.37 | 421.96 | 445.72 |
| Return on Equity (Base Rate) | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ |
| Tax rate for the year 2008-09 <br> (MAT) | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on Equity (Pre <br> Tax) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre Tax) | 9.42 | 70.90 | 75.06 | 73.76 | 77.92 |

(₹ in lakh)

| Particulars | Asset 9 |  |  | Asset 10 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
|  | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Opening Equity | 413.97 | 485.79 | 496.50 | 512.65 | 540.07 | 550.77 |
| Addition due to <br> Additional <br> Capitalisation | 71.82 | 10.70 | 32.47 | 27.42 | 10.70 | 0.00 |
| Closing Equity | 485.79 | 496.50 | 528.97 | 540.07 | 550.77 | 550.77 |
| Average Equity | 449.88 | 491.15 | 512.73 | 526.36 | 545.42 | 550.77 |
| Return on Equity <br> (Base Rate) | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ | $15.50 \%$ |
| Tax rate for the year <br> 2008-09 (MAT) | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ | $11.330 \%$ |
| Rate of Return on <br> Equity (Pre Tax) | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ | $17.481 \%$ |
| Return on Equity (Pre <br> Tax) | 13.11 | 85.86 | 89.63 | 15.34 | 95.35 | 96.28 |

## Interest on loan

30. Regulation 16 of the 2009 Tariff Regulations provides that,-
"16. (1) The loans arrived at in the manner indicated in regulation 12 shall be considered as gross normative loan for calculation of interest on loan.
(4) Notwithstanding any moratorium period availed by the generating company or the transmission licensee, as the case may be the repayment of loan shall be considered from the first year of commercial operation of the project and shall be equal to the annual depreciation allowed,.
(2) The normative loan outstanding as on 1.4.2009 shall be worked out by deducting the cumulative repayment as admitted by the Commission up to 31.3.2009 from the gross normative loan.
(3) The repayment for the year of the tariff period 2009-14 shall be deemed to be equal to the depreciation allowed for that year:
(5) The rate of interest shall be the weighted average rate of interest calculated on the basis of the actual loan portfolio at the beginning of each year applicable to the project:

Provided that if there is no actual loan for a particular year but normative loan is still outstanding, the last available weighted average rate of interest shall be considered: Provided further that if the generating station or the transmission system, as the case may be, does not have actual loan, then the weighted average rate of interest of the generating company or the transmission licensee as a whole shall be considered.
(6) The interest on loan shall be calculated on the normative average loan of the year by applying the weighted average rate of interest.
(7) The generating company or the transmission licensee, as the case may be, shall make every effort to re-finance the loan as long as it results in net savings on interest and in that event the costs associated with such re-financing shall be borne by the beneficiaries and the net savings shall be shared between the beneficiaries and the generating company or the transmission licensee, as the case may be, in the ratio of 2:1.
(8) The changes to the terms and conditions of the loans shall be reflected from the date of such re-financing.
(9) In case of dispute, any of the parties may make an application in accordance with the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, as amended from time to time, including statutory re-enactment thereof for settlement of the dispute:

Provided that the beneficiary or the transmission customers shall not withhold any payment on account of the interest claimed by the generating company or the transmission licensee during the pendency of any dispute arising out of re-financing of loan."
31. In these calculations, interest on loan has been worked out as detailed
below:-
(a) Gross amount of loan, repayment of instalments and rate of interest and weighted average rate of interest on actual average loan have been considered as per the petition.
(b) The repayment for the tariff period 2009-14 shall be deemed to be equal to the depreciation allowed for that period.
(c) Notwithstanding moratorium period availed by the transmission licensee, the repayment of the loan shall be considered from the first year of commercial operation of the project and shall be equal to the annual depreciation allowed
(d) Weighted average rate of interest on actual average loan worked out as per (a) above is applied on the notional average loan during the year to arrive at the interest on loan.
32. Interest on Loan has been calculated on the basis of prevailing rate of actual loan available as on the date of commercial operation. Any change in rate of interest subsequent to date of commercial operation will be considered at the time of truing up. Further, allotment date of Bond XL and Bond XLI is 28.6.2012 and 19.10.2012 respectively i.e. in FY 2012-13 whereas petitioner has considered the same bonds in FY 2011-12 in case of Asset-3 and Asset-7. For the purpose of computation of weighted average rate of interest, both the bonds have been considered in FY 201213.
33. Detailed calculation of the weighted average rate of interest has been given in Annexure 1 to 10 of this order.
34. Details of Interest on Loan calculated are as under:-
(₹ in lakh)

| Particulars | Asset 1 |  |  | Asset 2 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Gross Normative Loan | 1372.92 | 1435.85 | 1688.08 | 1372.92 | 1435.85 | 1688.08 |
| Cumulative Repayment upto Previous Year | 0.00 | 26.48 | 144.30 | 0.00 | 26.48 | 144.30 |
| Net Loan-Opening | 1372.92 | 1409.37 | 1543.78 | 1372.92 | 1409.37 | 1543.78 |
| Addition due to Additional Capitalisation | 62.93 | 252.22 | 0.00 | 62.93 | 252.22 | 0.00 |
| Repayment during the year | 26.48 | 117.82 | 127.33 | 26.48 | 117.82 | 127.33 |
| Net Loan-Closing | 1409.37 | 1543.78 | 1416.45 | 1409.37 | 1543.78 | 1416.45 |
| Average Loan | 1391.15 | 1476.57 | 1480.11 | 1391.15 | 1476.57 | 1480.11 |
| Weighted Average Rate of Interest on Loan | 9.2590\% | 9.2590\% | 9.2590\% | 9.2590\% | 9.2590\% | $\begin{array}{r} 9.2590 \\ \% \end{array}$ |
| Interest | 32.20 | 136.72 | 137.04 | 32.20 | 136.72 | 137.04 |

(₹ in lakh)

| Particulars | Asset 3 |  |  | Asset 4 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Gross Normative Loan | 475.46 | 1565.40 | 1857.19 | 549.00 | 899.25 | 1010.90 |
| Cumulative <br> Repayment upto <br> Previous Year | 0.00 | 12.88 | 142.25 | 0.00 | 13.73 | 86.23 |
| Net Loan-Opening | 475.46 | 1552.52 | 1714.94 | 549.00 | 885.52 | 924.66 |
| Addition due to Additional Capitalisation | 1089.94 | 291.80 | 499.69 | 350.25 | 111.65 | 0.00 |
| Repayment during the year | 12.88 | 129.37 | 159.23 | 13.73 | 72.50 | 76.80 |
| Net Loan-Closing | 1552.52 | 1714.94 | 2055.40 | 885.52 | 924.66 | 847.86 |
| Average Loan | 1013.99 | 1633.73 | 1885.17 | 717.26 | 905.09 | 886.26 |
| Weighted Average Rate of Interest on Loan | 9.2431\% | 9.0040\% | 8.9434\% | 9.2305\% | 9.2305\% | 9.2305\% |
| Interest | 15.62 | 147.10 | 168.60 | 16.55 | 83.54 | 81.81 |

(₹ in lakh)

| Particulars | Asset 5 |  |  | Asset 6 |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2012-13 | 2013-14 |
| Gross Normative Loan | 851.94 | 1830.03 | 2069.59 | 36423.44 | 37194.02 |
| Cumulative Repayment upto Previous Year | 0.00 | 25.35 | 172.73 | 0.00 | 2776.43 |
| Net Loan-Opening | 851.94 | 1804.68 | 1896.86 | 36423.44 | 34417.59 |
| Addition due to Additional Capitalisation | 978.09 | 239.56 | 0.00 | 770.58 | 1799.04 |
| Repayment during the year | 25.35 | 147.38 | 156.47 | 2776.43 | 2873.34 |
| Net Loan-Closing | 1804.68 | 1896.86 | 1740.39 | 34417.59 | 33343.29 |
| Average Loan | 1328.31 | 1850.77 | 1818.63 | 35420.52 | 33880.44 |
| Weighted Average Rate of Interest on Loan | 9.4029\% | 9.4029\% | 9.4029\% | 8.9151\% | 8.9079\% |
| Interest | 31.22 | 174.03 | 171.00 | 3157.76 | 3018.02 |
| (₹ in lakh) |  |  |  |  |  |
| Particulars | Asset 7 |  |  | Asset 8 |  |
|  | 2011-12 | 2012-13 | 2013-14 | 2012-13 | 2013-14 |
| Gross Normative Loan | 600.98 | 907.43 | 985.41 | 945.76 | 1023.75 |
| Cumulative Repayment upto Previous Year | 0.00 | 9.54 | 81.36 | 0.00 | 74.73 |
| Net Loan-Opening | 600.98 | 897.89 | 904.05 | 945.76 | 949.02 |
| Addition due to Additional Capitalisation | 306.45 | 77.99 | 32.89 | 77.99 | 32.89 |
| Repayment during the year | 9.54 | 71.82 | 76.07 | 74.73 | 78.99 |
| Net Loan-Closing | 897.89 | 904.05 | 860.87 | 949.02 | 902.93 |
| Average Loan | 749.43 | 900.97 | 882.46 | 947.39 | 925.97 |
| Weighted Average Rate of Interest on Loan | 9.0748\% | 9.1294\% | 9.1661\% | 9.1801\% | 9.1882\% |
| Interest | 11.34 | 82.25 | 80.89 | 86.97 | 85.08 |

(₹ in lakh)

| Particulars | Asset 9 |  |  | Asset 10 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Gross Normative Loan | 965.93 | 1133.52 | 1158.49 | 1196.17 | 1260.16 | 1285.14 |
| Cumulative Repayment upto Previous Year | 0.00 | 13.20 | 99.64 | 0.00 | 15.44 | 111.43 |
| Net Loan-Opening | 965.93 | 1120.32 | 1058.85 | 1196.17 | 1244.72 | 1173.70 |
| Addition due to Additional Capitalisation | 167.59 | 24.98 | 75.77 | 63.99 | 24.98 | 0.00 |
| Repayment during the year | 13.20 | 86.44 | 90.24 | 15.44 | 95.99 | 96.94 |
| Net Loan-Closing | 1120.32 | 1058.85 | 1044.38 | 1244.72 | 1173.70 | 1076.77 |
| Average Loan | 1043.13 | 1089.59 | 1051.62 | 1220.45 | 1209.21 | 1125.24 |
| Weighted Average Rate of Interest on Loan | 8.9136\% | 8.9408\% | 8.9422\% | 9.3048\% | 9.3035\% | 9.3048\% |
| Interest | 15.50 | 97.42 | 94.04 | 18.93 | 112.50 | 104.70 |

## Depreciation

35. Regulation 17 of the 2009 Tariff Regulations provides for computation of depreciation in the following manner, namely:
"17. Depreciation (1) The value base for the purpose of depreciation shall be the capital cost of the asset admitted by the Commission.
(2) The salvage value of the asset shall be considered as $10 \%$ and depreciation shall be allowed up to maximum of $90 \%$ of the capital cost of the asset.
Provided that in case of hydro generating stations, the salvage value shall be as provided in the agreement signed by the developers with the State Government for creation of the site;
Provided further that the capital cost of the assets of the hydro generating station for the purpose of computation of depreciable value shall correspond to the percentage of sale of electricity under long-term power purchase agreement at regulated tariff.
(3) Land other than the land held under lease and the land for reservoir in case of hydro generating station shall not be a depreciable asset and its cost shall be excluded from the capital cost while computing depreciable value of the asset.
(4) Depreciation shall be calculated annually based on Straight Line Method and at rates specified in Appendix-III to these regulations for the assets of the generating station and transmission system:
Provided that, the remaining depreciable value as on 31st March of the year closing after a period of 12 years from date of commercial operation shall be spread over the balance useful life of the assets.
(5) In case of the existing projects, the balance depreciable value as on 1.4.2009 shall be worked out by deducting the cumulative depreciation as admitted by the Commission up to 31.3.2009 from the gross depreciable value of the assets.
(6) Depreciation shall be chargeable from the first year of commercial operation. In case of commercial operation of the asset for part of the year, depreciation shall be charged on pro rata basis."
36. Dates of commercial operation of assets covered in the petition fall in the
years 2011-12 and 2012-13. Accordingly these will complete 12 years beyond 2013-
14 and thus depreciation has been calculated annually based on Straight Line
Method and at rates specified in Appendix-III of the 2009 Tariff Regulations.
37. Details of the depreciation worked out are as follows:-
(₹ in lakh)

|  | Asset 1 |  |  | Asset 2 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Opening Gross Block | 1961.32 | 2051.22 | 2411.54 | 1961.32 | 2051.22 | 2411.54 |
| Addition during 2009- <br> 14 due to Projected <br> Additional <br> Capitalisation | 89.90 | 360.32 | 0.00 | 89.90 | 360.32 | 0.00 |
| Closing Gross Block | 2051.22 | 2411.54 | 2411.54 | 2051.22 | 2411.54 | 2411.54 |
| Average Gross Block | 2006.27 | 2231.38 | 2411.54 | 2006.27 | 2231.38 | 2411.54 |
| Rate of Depreciation | 5.2800 <br> $\%$ | $5.2800 \%$ | 5.2800 |  |  |  |
| $\%$ | $5.2800 \%$ | $5.2800 \%$ | 5.2800 <br> $\%$ |  |  |  |
| Depreciable Value | 1805.64 | 2008.24 | 2170.39 | 1805.64 | 2008.24 | 2170.39 |
| Remaining Depreciable <br> Value | 1805.64 | 1981.76 | 2026.09 | 1805.64 | 1981.76 | 2026.09 |
| Depreciation | 26.48 | 117.82 | 127.33 | 26.48 | 117.82 | 127.33 |

(₹ in lakh)

|  | Asset 3 |  |  | Asset 4 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Particulars | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Opening Gross Block | 679.23 | 2236.28 | 2653.13 | 784.29 | 1284.64 | 1444.14 |
| Addition during 2009- <br> 14 due to Projected <br> Additional <br> Capitalisation | 1557.05 | 416.85 | 713.84 | 500.35 | 159.50 | 0.00 |
| Closing Gross Block | 2236.28 | 2653.13 | 3366.97 | 1284.64 | 1444.14 | 1444.14 |
| Average Gross Block | 1457.76 | 2444.71 | 3010.05 | 1034.47 | 1364.39 | 1444.14 |
| Rate of Depreciation | 5.2998\% | 5.2920\% | 5.2900\% | 5.3101\% | 5.3139\% | 5.3183\% |
| Depreciable Value | 1311.98 | 2200.23 | 2709.05 | 931.02 | 1227.95 | 1299.73 |
| Remaining Depreciable Value | 1311.98 | 2187.36 | 2566.79 | 931.02 | 1214.22 | 1213.49 |
| Depreciation | 12.88 | 129.37 | 159.23 | 13.73 | 72.50 | 76.80 |


|  | Asset 5 |  |  | Asset 6 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ |  | $2012-13$ | $2013-14$ | $2012-13$ |
| $2013-14$ |  |  |  |  |  |
| Opening Gross Block | 1217.06 | 2614.33 | 2956.56 | 52033.49 | 53134.32 |
| Addition during 2009-14 <br> due to Projected <br> Additional Capitalisation | 1397.27 | 342.23 | 0.00 | 1100.83 | 2570.05 |
| Closing Gross Block | 2614.33 | 2956.56 | 2956.56 | 53134.32 | 55704.37 |
| Average Gross Block | 1915.70 | 2785.45 | 2956.56 | 52583.91 | 54419.35 |
| Rate of Depreciation | $5.2932 \%$ | $5.2910 \%$ | $5.2923 \%$ | $5.2800 \%$ | $5.2800 \%$ |
| Depreciable Value | 1724.13 | 2506.90 | 2660.90 | 47325.51 | 48977.41 |
| Remaining Depreciable <br> Value | 1724.13 | 2481.55 | 2488.17 | 47325.51 | 46200.98 |
| Depreciation | 25.35 | 147.38 | 156.47 | 2776.43 | 2873.34 |

(₹ in lakh)


## Operation \& Maintenance Expenses (O\&M Expenses)

38. Clause (g) of Regulation 19 of the 2009 Tariff Regulations prescribes the norms for operation and maintenance expenses based on the type of sub-station and line. Norms prescribed in respect of the elements covered in the instant petition are as follows:-

| Element | $2009-10$ | $2010-11$ | $2011-12$ | $2012-13$ | $2013-14$ |
| :--- | ---: | ---: | ---: | ---: | ---: |
| 220 kV, 1 conductor D/C, <br> T/L (₹ lakh/ km) | 0.269 | 0.284 | 0.301 | 0.318 | 0.336 |
| $765 \mathrm{kV}, 4 \mathrm{4}$ conductor S/C, <br> T/L (₹ lakh/ km) | 0.537 | 0.568 | 0.600 | 0.635 | 0.671 |
| $765 \mathrm{kV}, 4$ conductor D/C, | 0.940 | 0.994 | 1.051 | 1.111 | 1.174 |
| T/L (₹ lakh/ km) |  |  |  |  |  |
| S/C (Twin \& Triple <br> Conductor) (₹ lakh/ km) | 0.358 | 0.378 | 0.400 | 0.423 | 0.447 |
| D/C (Twin \& Triple <br> Conductor) (₹ lakh/ km) | 0.627 | 0.663 | 0.701 | 0.741 | 0.783 |
| 400 kV bay (₹ lakh/bay) | 52.40 | 55.40 | 58.57 | 61.92 | 65.46 |
| 220 kV bay(₹ lakh/bay) | 36.68 | 38.78 | 41.00 | 43.34 | 45.82 |

39. Accordingly, the following O\&M Expenses are allowed in respect of the assets covered in this petition:-
(₹ in lakh)

| Element | 2011-12 <br> (Pro-rata) | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: |
| Asset-1 |  |  |  |
| 1 no. 400 kV Fatehpur ICT-1, bay | 14.64 | 61.92 | 65.46 |
| 1 no. 220 kV Fatehpur ICT-1, bay | 10.25 | 43.34 | 45.82 |
| Total O\&M (Asset-1) | 24.89 | 105.2 | 111.28 |
| Asset-2 |  |  |  |
| 1 no. 400 kV Fatehpur ICT-2, bay | 14.64 | 61.92 | 65.46 |
| 1 no. 220 kV Fatehpur ICT-2, bay | 10.25 | 43.34 | 45.82 |
| Total O\&M (Asset-2) | 24.89 | 105.2 | 111.28 |
| Asset-3 |  |  |  |
| Transmission Line: | (Pro-rata) |  |  |
| $19.817 \mathrm{~km}, 765 \mathrm{kV}$ twin conductor D/C T/line | 2.32 | 14.68 | 15.52 |
| $1.395 \mathrm{~km}, 765 \mathrm{kV}$ twin conductor S/C T/Line | 0.09 | 0.59 | 0.62 |
| 1 no 400 kV (Singrauli) bay | 9.76 | 61.92 | 65.46 |
| 1 no 400 kV ( Kanpur) bay | 9.76 | 61.92 | 65.46 |
| Total O\&M (Asset-3) | 21.93 | 139.11 | 147.06 |
| Asset-4 | (pro-rata) |  |  |
| 11.45 km LILO of 220 kV Single conductor D/C T/L | 0.86 | 3.64 | 3.85 |
| Total O\&M (Asset-4) | 0.86 | 3.64 | 3.85 |
| Asset-5 |  |  |  |
| $1.467 \mathrm{~km} 400 \mathrm{kV} \mathrm{S} / \mathrm{C}$ twin conductor T/L | 0.45 | 0.62 | 0.66 |
| 14.936 KM $400 \mathrm{kV} \mathrm{D/C} \mathrm{twin} \mathrm{conductor} \mathrm{T/L}$ | 2.62 | 11.07 | 11.69 |
| Total O\&M (Asset-5) | 2.76 | 11.69 | 12.35 |
| Asset-6 |  |  |  |
| 336.8 km, 765 kV Quad conductor, S/C T/L | ---- | 213.8 | 225.99 |
| Total O\&M (Asset-6) | ---- | 213.8 | 225.99 |
| Asset-7 | (pro-rata) |  |  |
| 12.698 km, 220 kV , 1 conductor D/C T/Line | 0.64 | 4.04 | 4.27 |
| 1 no., 220 kV Dehri-1, bay | 6.83 | 43.34 | 45.82 |
| 1 no., 220 kV Bodhgaya-1, bay | 6.83 | 43.34 | 45.82 |
| Total O\&M (Asset-7): | 14.30 | 90.72 | 95.91 |
| Asset-8 |  |  |  |
| $10.995 \mathrm{~km}, 220 \mathrm{kV}$, 1 conductor D/C T/L | ---- | 3.49 | 3.69 |
| 1 no. 220 kV Dehri-2 bay | --- | 43.34 | 45.82 |
| 1 no. 220 kV Bodhgaya-2 bay | --- | 43.34 | 45.82 |
| Total O\&M (Asset-8) | ---- | 90.17 | 95.33 |


| Asset-9 | (pro-rata) |  |  |
| :--- | ---: | ---: | ---: |
| 1 no., 400 kV ICT-1 bay | 9.76 | 61.92 | 65.46 |
| 1 no., 220 kV ICT-1 bay | 6.83 | 43.34 | 45.82 |
| Total O\&M (Asset-9) | $\mathbf{1 6 . 5 9}$ | $\mathbf{1 0 5 . 2}$ | $\mathbf{1 1 1 . 2 8}$ |
| Asset-10 | (pro-rata) |  |  |
| 1 no., 400 kV ICT-2 bay | 9.76 | 61.92 | 65.46 |
| 1 no., 220 kV ICT-2 bay | 6.83 | 43.34 | 45.82 |
| Total O\&M (Asset-10) | $\mathbf{1 6 . 5 9}$ | $\mathbf{1 0 5 . 2}$ | $\mathbf{1 1 1 . 2 8}$ |

40. The petitioner has initially in the petition has claimed O\&M Expenses for the associated bays of Assets 4 and 5. However, the petitioner has not claimed the O\&M Expenses for these assets in its affidavit dated 21.6.2013. Accordingly, the O\&M Expenses for these have not been allowed in this order. The petitioner has claimed the O\&M Expenses for these assets vide affidavit dated 7.1.2015 stating that the same has been inadvertently not included in the affidavit dated 21.6.2013 and requested to allow O\&M Expenses for these assets. During the hearing on 20.10.2014, the petitioner was directed to file some information and it was clearly mentioned in the "Record of Proceedings" that information filed after the 20.10.2014 shall not be considered for passing the final order. The latest affidavit filed by the petitioner is much after the said order and accordingly the affidavit dated 7.1.2015 is not considered in the said order. As these bays were not included inadvertently by the petitioner in its affidavit dated 21.6.2013, we are of the view that the O\&M Expenses are required to be considered for the purpose of tariff calculations. Accordingly, the petitioner is given the liberty to claim the O\&M Expenses for the bays of Assets 4 and 5 at the time of truing up.
41. The petitioner has submitted that $O$ \& $M$ Expenses for the period 2009-14 was arrived at on the basis of normalized actual O \& M Expenses during the period 200304 to 2007-08. The wage hike of $50 \%$ on account of pay revision of the employees of
public sector undertaking has also been considered while calculating the O \& M charges for the tariff period 2009-14. The petitioner has further submitted that it would approach the Commission for additional manpower cost on account of wage revision (if any) during the tariff block 2009-14 for claiming in the tariff.
42. The Commission has given effect to impact of pay revision in the 2009 Tariff Regulations by factoring $50 \%$ on account of pay revision of the employees of PSUs after extensive stakeholders' consultation. We do not see any reason why the admissible amount is inadequate to meet the requirement of the employee cost.

## Interest on Working Capital

43. As per the 2009 Tariff Regulations the components of the working capital and the interest thereon are discussed hereunder:-

## (i) Receivables

As per Regulation 18(1) (c) (i) of the 2009 Tariff Regulations, receivables will be equivalent to two months' average billing calculated on target availability level. The petitioner has claimed the receivables on the basis of 2 months' transmission charges claimed in the petition. In the tariff being allowed, receivables have been worked out on the basis of 2 months' transmission charges.

## (ii) Maintenance spares

Regulation 18(1)(c)(ii) of the 2009 Tariff Regulations provides for maintenance spares @ $15 \%$ per annum of the O \& M expenses from 1.4.2009. The value of maintenance spares has accordingly been worked out.
(iii) $\mathbf{O} \& \mathrm{M}$ expenses

Regulation 18(1) (c) (iii) of the 2009 Tariff Regulations provides for operation and maintenance expenses for one month as a component of working capital. The petitioner has claimed O\&M expenses for 1 month of the respective year as claimed in the petition. This has been considered in the working capital.
(iv) Rate of interest on working capital

As per 2009 Tariff Regulations (Second Amendment) Regulations, 2011 dated 21.6.2011, Interest on working capital has been worked out considering interest rate @ 11.75 (SBI Base rate $8.25 \%$ as on 1.4.2011 and 350 bps ) in respect of Assets commissioned on 1.2.2012 and 13.50\% (SBI Base rate 10\% as on 1.4.2012 and 350 basis points) for assets 6 and 8 which were commissioned on 1.4.2012.
44. Necessary computations in support of interest on working capital are as follows:-
(₹ in lakh)

|  | Asset 1 |  |  | Asset 2 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Particulars | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Maintenance Spares | 14.93 | 15.79 | 16.69 | 14.93 | 15.79 | 16.69 |
| O \& M expenses | 8.30 | 8.77 | 9.27 | 8.30 | 8.77 | 9.27 |
| Receivables | 75.18 | 81.55 | 85.88 | 75.18 | 81.55 | 85.88 |
| Total | 98.41 | 106.11 | 111.84 | 98.41 | 106.11 | 111.84 |
| Rate of Interest | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% |
| Interest | 2.89 | 12.47 | 13.14 | 2.89 | 12.47 | 13.14 |
|  | Asset 3 |  |  | Asset 4 |  |  |
| Particulars | 2011-12 | 2012-13 | 2013-14 | 2011-12 | 2012-13 | 2013-14 |
| Maintenance Spares | 19.74 | 20.87 | 22.06 | 0.52 | 0.55 | 0.58 |
| O \& M expenses | 10.97 | 11.59 | 12.26 | 0.29 | 0.30 | 0.32 |
| Receivables | 65.04 | 93.09 | 108.25 | 30.42 | 39.33 | 40.51 |
| Total | 95.75 | 125.55 | 142.56 | 31.22 | 40.18 | 41.41 |
| Rate of Interest | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% | 11.75\% |
| Interest | 1.88 | 14.75 | 16.75 | 0.92 | 4.72 | 4.87 |

(₹ in lakh)

|  | Asset 5 |  |  |  |  |  | Asset 6 |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Particulars | 2011-1 |  | 2012 | -13 |  | 013-14 | 2012-13 | 2013-14 |
| Maintenance Spares | 1.6 |  |  | . 75 |  | 1.85 | 32.08 | 33.90 |
| O \& M expenses | 0.9 |  |  | 0.97 |  | 1.03 | 17.82 | 18.83 |
| Receivables | 57.4 |  |  | . 51 |  | 84.18 | 1519.60 | 1530.84 |
| Total | 1 l 60.0 |  |  | 4.24 |  | 87.07 | 1,569.50 | 1,583.57 |
| Rate of Interest | 11.75\% |  | 11.7 | 5\% |  | 11.75\% | 13.50\% | 13.50\% |
| Interest | 1.7 |  |  | 9.90 |  | 10.23 | 211.88 | 213.78 |
|  | Asset 7 |  |  |  |  |  | Asset 8 |  |
| Particulars | 2011-12 |  | 2012 | -13 |  | 13-14 | 2012-13 | 2013-14 |
| Maintenance Spares |  | 2.87 |  | 13.61 |  | 14.39 | 13.53 | 14.30 |
| O \& M expenses |  | 7.15 |  | 7.56 |  | 7.99 | 7.52 | 7.94 |
| Receivables |  | 5.88 |  | 54.09 |  | 56.19 | 56.01 | 58.03 |
| Total |  | 5.90 |  | 75.26 |  | 78.57 | 77.05 | 80.27 |
| Rate of Interest | 11.7 | 15\% |  | 75\% |  | 11.75\% | 13.50\% | 13.50\% |
| Interest |  | 1.29 |  | 8.84 |  | 9.23 | 10.40 | 10.84 |
|  |  |  | set 9 |  |  |  | Asset 10 |  |
| Particulars | 2011-12 | 201 | 2-13 | 2013 | 3-14 | 2011-12 | 2012-13 | 2013-14 |
| Maintenance Spares | 14.94 |  | 15.79 |  | 6.69 | 14.94 | 15.79 | 16.69 |
| O \& M expenses | 8.30 |  | 8.77 |  | 9.27 | 8.30 | 8.77 | 9.27 |
| Receivables | 60.03 |  | 64.23 |  | 6.00 | 68.09 | 70.04 | 70.08 |
| Total | 83.27 |  | 88.80 |  | 1.96 | 91.33 | 94.60 | 96.05 |
| Rate of Interest | 11.75\% |  | 1.75\% | 11.7 | 75\% | 11.75\% | 11.75\% | 11.75\% |
| Interest | 1.63 |  | 10.43 |  | 0.81 | 1.79 | 11.12 | 11.29 |

## Transmission charges

45. The transmission charges allowed for the instant transmission assets are summarized below:-
(₹ in lakh)

|  | Asset 1 |  |  | Asset 2 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Depreciation | 26.48 | 117.82 | 127.33 | 26.48 | 117.82 | 127.33 |
| Interest on Loan | 32.20 | 136.72 | 137.04 | 32.20 | 136.72 | 137.04 |
| Return on equity | 26.30 | 117.02 | 126.47 | 26.30 | 117.02 | 126.47 |
| Interest on Working <br> Capital | 2.89 | 12.47 | 13.14 | 2.89 | 12.47 | 13.14 |
| O \& M Expenses | 24.89 | 105.26 | 111.28 | 24.89 | 105.26 | 111.28 |
| Total | $\mathbf{1 1 2 . 7 7}$ | $\mathbf{4 8 9 . 2 8}$ | $\mathbf{5 1 5 . 2 6}$ | $\mathbf{1 1 2 . 7 7}$ | $\mathbf{4 8 9 . 2 8}$ | $\mathbf{5 1 5 . 2 6}$ |
|  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |


|  | Asset 3 |  |  | Asset 4 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Depreciation | 12.88 | 129.37 | 159.23 | 13.73 | 72.50 | 76.80 |
| Interest on Loan | 15.62 | 147.10 | 168.60 | 16.55 | 83.54 | 81.81 |
| Return on equity | 12.74 | 128.21 | 157.86 | 13.56 | 71.55 | 75.74 |
| Interest on Working <br> Capital | 1.88 | 14.75 | 16.75 | 0.92 | 4.72 | 4.87 |
| O \& M Expenses | 21.93 | 139.11 | 147.06 | 0.86 | 3.64 | 3.85 |
| Total | $\mathbf{6 5 . 0 4}$ | $\mathbf{5 5 8 . 5 5}$ | $\mathbf{6 4 9 . 5 0}$ | $\mathbf{4 5 . 6 2}$ | $\mathbf{2 3 5 . 9 6}$ | $\mathbf{2 4 3 . 0 6}$ |

(₹ in lakh)

|  | Asset 5 |  |  | Asset 6 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Depreciation | 25.35 | 147.38 | 156.47 | 2776.43 | 2873.34 |
| Interest on Loan | 31.22 | 174.03 | 171.00 | 3157.76 | 3018.02 |
| Return on equity | 25.12 | 146.08 | 155.05 | 2757.66 | 2853.91 |
| Interest on Working <br> Capital | 1.76 | 9.90 | 10.23 | 211.88 | 213.78 |
| O \& M Expenses | 2.76 | 11.69 | 12.35 | 213.87 | 225.99 |
| Total | $\mathbf{8 6 . 2 2}$ | $\mathbf{4 8 9 . 0 7}$ | $\mathbf{5 0 5 . 1 0}$ | $\mathbf{9 1 1 7 . 6 0}$ | $\mathbf{9 1 8 5 . 0 5}$ |

(₹ in lakh)

|  | Asset 7 |  |  | Asset 8 |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2012-13$ | $2013-14$ |
| Depreciation | 9.54 | 71.82 | 76.07 | 74.73 | 78.99 |
| Interest on Loan | 11.34 | 82.25 | 80.89 | 86.97 | 85.08 |
| Return on equity | 9.42 | 70.90 | 75.06 | 73.76 | 77.92 |
| Interest on Working <br> Capital | 1.29 | 8.84 | 9.23 | 10.40 | 10.84 |
| O \& M Expenses | 14.30 | 90.72 | 95.91 | $) 90.18$ | 95.33 |
| Total | $\mathbf{4 5 . 8 8}$ | $\mathbf{3 2 4 . 5 4}$ | $\mathbf{3 3 7 . 1 6}$ | $\mathbf{3 3 6 . 0 5}$ | $\mathbf{3 4 8 . 1 5}$ |


|  | Asset 9 |  |  | Asset 10 |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: | ---: |
| Particulars | $2011-12$ | $2012-13$ | $2013-14$ | $2011-12$ | $2012-13$ | $2013-14$ |
| Depreciation | 13.20 | 86.44 | 90.24 | 15.44 | 95.99 | 96.94 |
| Interest on Loan | 15.50 | 97.42 | 94.04 | 18.93 | 112.50 | 104.70 |
| Return on equity | 13.11 | 85.86 | 89.63 | 15.34 | 95.35 | 96.28 |
| Interest on Working <br> Capital | 1.63 | 10.43 | 10.81 | 1.79 | 11.12 | 11.29 |
| O \& M Expenses | 16.60 | 105.26 | 111.28 | 16.60 | 105.26 | 111.28 |
| Total | $\mathbf{6 0 . 0 3}$ | $\mathbf{3 8 5 . 4 1}$ | $\mathbf{3 9 6 . 0 0}$ | $\mathbf{6 8 . 0 9}$ | $\mathbf{4 2 0 . 2 1}$ | $\mathbf{4 2 0 . 4 8}$ |

## Filing Fee and the Publication Expenses

46. The petitioner has sought reimbursement of fee paid by it for filing the petition and publication expenses. The petitioner shall be entitled for reimbursement of the
filing fees and publication expenses in connection with the present petition, directly from the beneficiaries on pro-rata basis in accordance with Regulation 42A (1) (a) of the 2009 Tariff Regulations.

## Licence Fee

47. The petitioner has submitted that in O\&M norms for tariff block 2009-14 the cost associated with license fees had not been captured and the license fee may be allowed to be recovered separately from the respondents. The petitioner shall be entitled for reimbursement of licence fee in accordance with Regulation 42 A (1) (b) of the 2009 Tariff Regulations

## Service Tax

48. The petitioner has made a prayer to be allowed to bill and recover the service tax on transmission charges separately from the respondents, if it is subjected to such service tax in future. We consider petitioner's prayer pre-mature and accordingly this prayer is rejected.

## Sharing of Transmission Charges

49. The billing, collection \& disbursement of the transmission charges shall be governed by the provisions of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 as amended.
50. This order disposes of Petition No. 70/TT/2012.
(A.S. Bakshi) Member
(A. K. Singhal) Member
(M. Deena Dayalan) Member
(Gireesh B. Pradhan) Chairperson
[^1]CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN


|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
| :--- | :--- | ---: | ---: | ---: |
|  | Net Loan-Closing | 1372.92 | 1372.92 | 1372.92 |
|  | Average Loan | 1372.92 | 1372.92 | 1372.92 |
|  | Weighted Average Rate of <br> Interest | $\mathbf{9 . 2 5 9 0 \%}$ | $\mathbf{9 . 2 5 9 0 \%}$ | $\mathbf{9 . 2 5 9 0 \%}$ |
|  | Interest | 127.12 | 127.12 | $\mathbf{1 2 7 . 1 2}$ |

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

| (₹ in lakh) |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | Details of Loan | 2011-12 | 2012-13 | 2013-14 |
| 1 | Bond XXXIII |  |  |  |
|  | Gross loan opening | 180.00 | 180.00 | 180.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 180.00 | 180.00 | 180.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 180.00 | 180.00 | 180.00 |
|  | Average Loan | 180.00 | 180.00 | 180.00 |
|  | Rate of Interest | 8.64\% | 8.64\% | 8.64\% |
|  | Interest | 15.55 | 15.55 | 15.55 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |  |
|  |  |  |  |  |
| 2 | Bond XXXV |  |  |  |
|  | Gross loan opening | 10.00 | 10.00 | 10.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 10.00 | 10.00 | 10.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 10.00 | 10.00 | 10.00 |
|  | Average Loan | 10.00 | 10.00 | 10.00 |
|  | Rate of Interest | 9.64\% | 9.64\% | 9.64\% |
|  | Interest | 0.96 | 0.96 | 0.96 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |  |
|  |  |  |  |  |
| 3 | Bond XXXVI |  |  |  |
|  | Gross loan opening | 1182.92 | 1182.92 | 1182.92 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 1182.92 | 1182.92 | 1182.92 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 1182.92 | 1182.92 | 1182.92 |
|  | Average Loan | 1182.92 | 1182.92 | 1182.92 |
|  | Rate of Interest | 9.35\% | 9.35\% | 9.35\% |
|  | Interest | 110.60 | 110.60 | 110.60 |
|  | Rep Schedule | 15 Annual installments from 29.8.2016 |  |  |
|  |  |  |  |  |
|  | Total Loan |  |  |  |
|  | Gross loan opening | 1372.92 | 1372.92 | 1372.92 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 1372.92 | 1372.92 | 1372.92 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |


|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
| :--- | :--- | ---: | ---: | ---: |
|  | Net Loan-Closing | 1372.92 | 1372.92 | 1372.92 |
|  | Average Loan | 1372.92 | 1372.92 | 1372.92 |
|  | Weighted Average Rate of <br> Interest | $\mathbf{9 . 2 5 9 0 \%}$ | $\mathbf{9 . 2 5 9 0 \%}$ | $\mathbf{9 . 2 5 9 0 \%}$ |
|  | Interest | 127.12 | 127.12 | $\mathbf{1 2 7 . 1 2}$ |

Annexure 3

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN


|  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
| 4 | Bond XLI (ADDCAP for 2011-12 DRAWL on 31.3.2012) |  |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 1089.94 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 0.00 | 1089.94 |
|  | Additions during the year | 0.00 | 1089.94 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 0.00 | 1089.94 | 1089.94 |
|  | Average Loan | 0.00 | 544.97 | 1089.94 |
|  | Rate of Interest | 8.85\% | 8.85\% | 8.85\% |
|  | Interest | 0.00 | 48.23 | 96.46 |
|  | Rep Schedule | 12 Annual installments from 19.10.2016 |  |  |
|  |  |  |  |  |
| 5 | Bond XLII (ADDCAP for 2012-13 DRAWL on 31.3.2013) |  |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 291.80 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 0.00 | 291.80 |
|  | Additions during the year | 0.00 | 291.80 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 0.00 | 291.80 | 291.80 |
|  | Average Loan | 0.00 | 145.90 | 291.80 |
|  | Rate of Interest | 8.80\% | 8.80\% | 8.80\% |
|  | Interest | 0.00 | 12.84 | 25.68 |
|  | Rep Schedule | Bullet Payment on 13.3.2023 |  |  |
|  |  |  |  |  |
|  | Total Loan |  |  |  |
|  | Gross loan opening | 475.46 | 475.46 | 1857.20 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 475.46 | 475.46 | 1857.20 |
|  | Additions during the year | 0.00 | 1381.74 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 19.00 |
|  | Net Loan-Closing | 475.46 | 1857.20 | 1838.20 |
|  | Average Loan | 475.46 | 1166.33 | 1847.70 |
|  | Weighted Average Rate of Interest | 9.2431\% | 9.0040\% | 8.9434\% |
|  | Interest | 43.95 | 105.02 | 165.25 |

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  | Details of Loan | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Bond XXXIII |  |  |  |
|  | Gross loan opening | 150.00 | 150.00 | 150.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 150.00 | 150.00 | 150.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 150.00 | 150.00 | 150.00 |
|  | Average Loan | 150.00 | 150.00 | 150.00 |
|  | Rate of Interest | 8.64\% | 8.64\% | 8.64\% |
|  | Interest | 12.96 | 12.96 | 12.96 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |  |
|  |  |  |  |  |
| 2 | Bond XXXV |  |  |  |
|  | Gross loan opening | 250.00 | 250.00 | 250.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 250.00 | 250.00 | 250.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 250.00 | 250.00 | 250.00 |
|  | Average Loan | 250.00 | 250.00 | 250.00 |
|  | Rate of Interest | 9.64\% | 9.64\% | 9.64\% |
|  | Interest | 24.10 | 24.10 | 24.10 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |  |
|  |  |  |  |  |
| 3 | Bond XXXIV |  |  |  |
|  | Gross loan opening | 62.00 | 62.00 | 62.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 62.00 | 62.00 | 62.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 62.00 | 62.00 | 62.00 |
|  | Average Loan | 62.00 | 62.00 | 62.00 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 5.48 | 5.48 | 5.48 |
|  | Rep Schedule | 12 Annual installments from 21.10.2014 |  |  |
|  |  |  |  |  |
| 4 | Bond XXXVI |  |  |  |
|  | Gross loan opening | 87.01 | 87.01 | 87.01 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 87.01 | 87.01 | 87.01 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |


|  | Repayment during the year | 0.00 |  | 0.00 |  | 87.00 |
| :--- | ---: | ---: | ---: | ---: | :---: | :---: |
|  | Net Loan-Closing | 87.01 | 87.01 | 87.01 |  |  |
|  | Average Loan | 87.01 | 87.01 | 87.01 |  |  |
|  | Rate of Interest | $9.35 \%$ | $9.35 \%$ | $9.35 \%$ |  |  |
|  | Interest | 8.14 | 8.14 | 8.14 |  |  |
|  | Rep Schedule | 15 Annual installments from 29.8.2016 |  |  |  |  |
|  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |
|  | Total Loan | 549.01 | 549.01 | 549.01 |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 0.00 |  |  |
|  | Cumulative Repayment upto | 549.01 | 549.01 | 549.01 |  |  |
|  | DOCO/previous year | 0.00 | 0.00 | 0.00 |  |  |
|  | Net Loan-Opening | 0.00 | 0.00 | 0.00 |  |  |
|  | Additions during the year | 549.01 | 549.01 | 549.01 |  |  |
|  | Repayment during the year | 549.01 | 549.01 | 549.01 |  |  |
|  | Net Loan-Closing | $\mathbf{9 . 2 3 0 5 \%}$ | $\mathbf{9 . 2 3 0 5 \%}$ | $\mathbf{9 . 2 3 0 5 \%}$ |  |  |
|  | Average Loan | 50.68 | 50.68 | 50.68 |  |  |
|  | Weighted Average Rate of |  |  |  |  |  |

Annexure 5
CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

| (₹ in lakh) |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | Details of Loan | 2011-12 | 2012-13 | 2013-14 |
| 1 | Bond XXXIII |  |  |  |
|  | Gross loan opening | 150.00 | 150.00 | 150.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 150.00 | 150.00 | 150.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 150.00 | 150.00 | 150.00 |
|  | Average Loan | 150.00 | 150.00 | 150.00 |
|  | Rate of Interest | 8.64\% | 8.64\% | 8.64\% |
|  | Interest | 12.96 | 12.96 | 12.96 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |  |
|  |  |  |  |  |
| 2 | Bond XXXV |  |  |  |
|  | Gross loan opening | 636.96 | 636.96 | 636.96 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 636.96 | 636.96 | 636.96 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 636.96 | 636.96 | 636.96 |
|  | Average Loan | 636.96 | 636.96 | 636.96 |
|  | Rate of Interest | 9.64\% | 9.64\% | 9.64\% |
|  | Interest | 61.40 | 61.40 | 61.40 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |  |
|  |  |  |  |  |
| 3 | Bond XXXIV |  |  |  |
|  | Gross loan opening | 65.00 | 65.00 | 65.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 65.00 | 65.00 | 65.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 65.00 | 65.00 | 65.00 |
|  | Average Loan | 65.00 | 65.00 | 65.00 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 5.75 | 5.75 | 5.75 |
|  | Rep Schedule | 12 Annual installments from 21.10.2014 |  |  |
|  |  |  |  |  |
|  | Total Loan |  |  |  |
|  | Gross loan opening | 851.96 | 851.96 | 851.96 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 851.96 | 851.96 | 851.96 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |


|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
| :--- | :--- | ---: | ---: | ---: |
|  | Net Loan-Closing | 851.96 | 851.96 | 851.96 |
|  | Average Loan | 851.96 | 851.96 | 851.96 |
|  | Weighted Average Rate of <br> Interest | $\mathbf{9 . 4 0 2 9 \%}$ | $\mathbf{9 . 4 0 2 9 \%}$ | $\mathbf{9 . 4 0 2 9 \%}$ |
|  | Interest | 80.11 | 80.11 | 80.11 |

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  | Details of Loan | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: |
| 1 | Bond XXX |  |  |
|  | Gross loan opening | 9140.00 | 9140.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 9140.00 | 9140.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 761.67 |
|  | Net Loan-Closing | 9140.00 | 8378.33 |
|  | Average Loan | 9140.00 | 8759.17 |
|  | Rate of Interest | 8.80\% | 8.80\% |
|  | Interest | 804.32 | 770.81 |
|  | Rep Schedule | 12 Annual installments from 29.9.2013 |  |
|  |  |  |  |
| 2 | Bond XXXV |  |  |
|  | Gross loan opening | 100.00 | 100.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 100.00 | 100.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 |
|  | Net Loan-Closing | 100.00 | 100.00 |
|  | Average Loan | 100.00 | 100.00 |
|  | Rate of Interest | 9.64\% | 9.64\% |
|  | Interest | 9.64 | 9.64 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |
|  |  |  |  |
| 3 | Bond XXXI |  |  |
|  | Gross loan opening | 8000.00 | 8000.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 8000.00 | 8000.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 |
|  | Net Loan-Closing | 8000.00 | 8000.00 |
|  | Average Loan | 8000.00 | 8000.00 |
|  | Rate of Interest | 8.90\% | 8.90\% |
|  | Interest | 712.00 | 712.00 |
|  | Rep Schedule | 12 Annual installments from 25.2.2014 |  |
|  |  |  |  |
| 4 | Bond XXVIII |  |  |
|  | Gross loan opening | 1675.00 | 1675.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 139.58 |
|  | Net Loan-Opening | 1675.00 | 1535.42 |
|  | Additions during the year | 0.00 | 0.00 |




Annexure 7

## CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  | Details of Loan | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Bond XXXIII |  |  |  |
|  | Gross loan opening | 50.00 | 50.00 | 50.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 50.00 | 50.00 | 50.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 50.00 | 50.00 | 50.00 |
|  | Average Loan | 50.00 | 50.00 | 50.00 |
|  | Rate of Interest | 8.64\% | 8.64\% | 8.64\% |
|  | Interest | 4.32 | 4.32 | 4.32 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |  |
|  |  |  |  |  |
| 2 | Bond XXXII |  |  |  |
|  | Gross loan opening | 250.00 | 250.00 | 250.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 250.00 | 250.00 | 250.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 20.83 |
|  | Net Loan-Closing | 250.00 | 250.00 | 229.17 |
|  | Average Loan | 250.00 | 250.00 | 239.58 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 22.10 | 22.10 | 21.18 |
|  | Rep Schedule | 12 Annual installments from 27.3.2014 |  |  |
|  |  |  |  |  |
| 3 | Bond XXXIV |  |  |  |
|  | Gross loan opening | 16.00 | 16.00 | 16.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 16.00 | 16.00 | 16.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 16.00 | 16.00 | 16.00 |
|  | Average Loan | 16.00 | 16.00 | 16.00 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 1.41 | 1.41 | 1.41 |
|  | Rep Schedule | 12 Annual installments from 21.10.2014 |  |  |


|  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
| 4 | Bond XXXV |  |  |  |
|  | Gross loan opening | 20.00 | 20.00 | 20.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 20.00 | 20.00 | 20.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 20.00 | 20.00 | 20.00 |
|  | Average Loan | 20.00 | 20.00 | 20.00 |
|  | Rate of Interest | 9.64\% | 9.64\% | 9.64\% |
|  | Interest | 1.93 | 1.93 | 1.93 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |  |
|  |  |  |  |  |
| 5 | Bond XXXVI |  |  |  |
|  | Gross loan opening | 264.98 | 264.98 | 264.98 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 264.98 | 264.98 | 264.98 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 264.98 | 264.98 | 264.98 |
|  | Average Loan | 264.98 | 264.98 | 264.98 |
|  | Rate of Interest | 9.35\% | 9.35\% | 9.35\% |
|  | Interest | 24.78 | 24.78 | 24.78 |
|  | Rep Schedule | 15 Annual instalments from 29.8.2016 |  |  |
|  |  |  |  |  |
| 6 | Bond XL (Add Cap for 2011-12 Drawl on 31.3.2012) |  |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 306.45 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 0.00 | 306.45 |
|  | Additions during the year | 0.00 | 306.45 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 0.00 | 306.45 | 306.45 |
|  | Average Loan | 0.00 | 153.23 | 306.45 |
|  | Rate of Interest | 9.30\% | 9.30\% | 9.30\% |
|  | Interest | 0.00 | 14.25 | 28.50 |
|  | Rep Schedule | 12 Annual Installments from 28.6.2016 |  |  |
|  |  |  |  |  |
| 7 | Bond XL (Add Cap for 2012-13 Drawl on 31.3.2013) |  |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 77.99 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 0.00 | 77.99 |
|  | Additions during the year | 0.00 | 77.99 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 0.00 | 77.99 | 77.99 |
|  | Average Loan | 0.00 | 39.00 | 77.99 |


|  | Rate of Interest | $9.30 \%$ |  | $9.30 \%$ |
| :--- | :--- | ---: | ---: | ---: |
|  | Interest | 0.00 | 3.63 | 7.25 |
|  | Rep Schedule | 12 Annual installments from 28.6 .2016 |  |  |
|  |  |  |  |  |
|  | Total Loan | 600.98 | 600.98 | 985.42 |
|  | Gross loan opening | 0.00 | 0.00 | 0.00 |
|  | Cumulative Repayment upto <br> DOCO/previous year | 600.98 | 600.98 | 985.42 |
|  | Net Loan-Opening | 0.00 | 384.44 | 0.00 |
|  | Additions during the year | 0.00 | 0.00 | 20.83 |
|  | Repayment during the year | 600.98 | 985.42 | 964.59 |
|  | Net Loan-Closing | 600.98 | 793.20 | 975.00 |
|  | Average Loan | $\mathbf{9 . 0 7 4 8 \%}$ | $\mathbf{9 . 1 2 9 4 \%}$ | $\mathbf{9 . 1 6 6 1 \%}$ |
|  | Weighted Average Rate of Interest | 54.54 | 72.41 | 89.37 |
|  | Interest |  |  |  |

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN
(₹ in lakh)

|  | Details of Loan | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: |
| 1 | Bond XXXIV |  |  |
|  | Gross loan opening | 16.00 | 16.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 16.00 | 16.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 |
|  | Net Loan-Closing | 16.00 | 16.00 |
|  | Average Loan | 16.00 | 16.00 |
|  | Rate of Interest | 8.84\% | 8.84\% |
|  | Interest | 1.41 | 1.41 |
|  | Rep Schedule | 12 Annual installments from 21.10.2014 |  |
|  |  |  |  |
| 2 | Bond XXXV |  |  |
|  | Gross loan opening | 20.00 | 20.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 20.00 | 20.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 |
|  | Net Loan-Closing | 20.00 | 20.00 |
|  | Average Loan | 20.00 | 20.00 |
|  | Rate of Interest | 9.64\% | 9.64\% |
|  | Interest | 1.93 | 1.93 |
|  | Rep Schedule | 12 Annual installments from 31.5.2015 |  |
|  |  |  |  |
| 3 | Bond XXXIII |  |  |
|  | Gross loan opening | 50.00 | 50.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 50.00 | 50.00 |
|  | Additions during the year | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 |
|  | Net Loan-Closing | 50.00 | 50.00 |
|  | Average Loan | 50.00 | 50.00 |
|  | Rate of Interest | 8.64\% | 8.64\% |
|  | Interest | 4.32 | 4.32 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |
|  |  |  |  |
| 4 | Bond XXXII |  |  |
|  | Gross loan opening | 250.00 | 250.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 |
|  | Net Loan-Opening | 250.00 | 250.00 |
|  | Additions during the year | 0.00 | 0.00 |



CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN

|  | Details of Loan | 2011-12 | 2012-13 | 2013-14 |
| :---: | :---: | :---: | :---: | :---: |
| 1 | Bond XXXIII |  |  |  |
|  | Gross loan opening | 323.00 | 323.00 | 323.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 323.00 | 323.00 | 323.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 323.00 | 323.00 | 323.00 |
|  | Average Loan | 323.00 | 323.00 | 323.00 |
|  | Rate of Interest | 8.64\% | 8.64\% | 8.64\% |
|  | Interest | 27.91 | 27.91 | 27.91 |
|  | Rep Schedule | 12 Annual installments from 8.7.2014 |  |  |
|  |  |  |  |  |
| 2 | Bond XXXII |  |  |  |
|  | Gross loan opening | 41.00 | 41.00 | 41.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 41.00 | 41.00 | 41.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 3.42 |
|  | Net Loan-Closing | 41.00 | 41.00 | 37.58 |
|  | Average Loan | 41.00 | 41.00 | 39.29 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 3.62 | 3.62 | 3.47 |
|  | Rep Schedule | 12 Annual installments from 27.3.2014 |  |  |
|  |  |  |  |  |
| 3 | Bond XXXIV |  |  |  |
|  | Gross loan opening | 92.00 | 92.00 | 92.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 92.00 | 92.00 | 92.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 92.00 | 92.00 | 92.00 |
|  | Average Loan | 92.00 | 92.00 | 92.00 |
|  | Rate of Interest | 8.84\% | 8.84\% | 8.84\% |
|  | Interest | 8.13 | 8.13 | 8.13 |
|  | Rep Schedule | 12 Annual installments from 21.10.2014 |  |  |


|  |  |  |  |  |
| ---: | :--- | ---: | ---: | ---: |
| $\mathbf{4}$ | Bond XXVIII |  |  |  |
|  | Gross loan opening | $\mathbf{7 1 . 0 0}$ | $\mathbf{7 1 . 0 0}$ | $\mathbf{7 1 . 0 0}$ |


|  | Cumulative Repayment upto <br> DOCO/previous year | 0.00 | $\mathbf{0 . 0 0}$ | 5.92 |
| :--- | ---: | ---: | ---: | ---: |
|  | Net Loan-Opening | 71.00 | 71.00 | 65.08 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 5.92 | 5.92 |
|  | Net Loan-Closing | 71.00 | 65.08 | 59.17 |
|  | Average Loan | 71.00 | 68.04 | 62.13 |
|  | Rate of Interest | $9.33 \%$ | $9.33 \%$ | $9.33 \%$ |
|  | Interest | 6.62 | 6.35 | 5.80 |
|  | Rep Schedule | 12 Annual installments from 15.12.2012 |  |  |


|  |  |  |  |  |
| :--- | :--- | ---: | ---: | ---: |
| $\mathbf{7}$ | Bond XXIX |  |  |  |
|  | Gross loan opening | $\mathbf{7 0 . 0 0}$ | $\mathbf{7 0 . 0 0}$ | $\mathbf{7 0 . 0 0}$ |
|  | Cumulative Repayment upto | 0.00 | $\mathbf{0 . 0 0}$ | $\mathbf{5 . 8 3}$ |
|  | DOCO/previous year |  |  |  |
|  | Net Loan-Opening | 70.00 | 70.00 | 64.17 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 5.83 | 5.83 |
|  | Net Loan-Closing | 70.00 | 64.17 | 58.33 |
|  | Average Loan | 70.00 | 67.08 | 61.25 |
|  | Rate of Interest | $9.20 \%$ | $9.20 \%$ | $9.20 \%$ |
|  | Interest | 6.44 | 6.17 | 5.64 |


|  | Rep Schedule | 12 Annual installments from 12.3.2013 |  |  |
| :---: | :---: | :---: | :---: | :---: |
| 8 | Bond XXX |  |  |  |
|  | Gross loan opening | 74.00 | 74.00 | 74.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 74.00 | 74.00 | 74.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 6.17 |
|  | Net Loan-Closing | 74.00 | 74.00 | 67.83 |
|  | Average Loan | 74.00 | 74.00 | 70.92 |
|  | Rate of Interest | 8.8000\% | 8.80\% | 8.80\% |
|  | Interest | 6.51 | 6.51 | 6.24 |
|  | Rep Schedule | 12 Annual installments from 29.9.2013 |  |  |
|  |  |  |  |  |
| 9 | Bond XXXI |  |  |  |
|  | Gross loan opening | 222.00 | 222.00 | 222.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 222.00 | 222.00 | 222.00 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 18.50 |
|  | Net Loan-Closing | 222.00 | 222.00 | 203.50 |
|  | Average Loan | 222.00 | 222.00 | 212.75 |
|  | Rate of Interest | 8.90\% | 8.90\% | 8.90\% |
|  | Interest | 19.76 | 19.76 | 18.93 |
|  | Rep Schedule | 12 Annual installments from 28.2.2014 |  |  |


| 10 | Bond XXXVII (Add Cap for 201112) |  |  |  |
| :---: | :---: | :---: | :---: | :---: |
|  | Gross loan opening | 0.00 | 167.59 | 167.59 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 167.59 | 167.59 |
|  | Additions during the year | 167.59 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 167.59 | 167.59 | 167.59 |
|  | Average Loan | 83.80 | 167.59 | 167.59 |
|  | Rate of Interest | 9.25\% | 9.25\% | 9.25\% |
|  | Interest | 7.75 | 15.50 | 15.50 |
|  | Rep Schedule | 12 Annual installments from 26.12.2015 |  |  |
|  |  |  |  |  |
|  | Total Loan |  |  |  |
|  | Gross loan opening | 965.93 | 1133.52 | 1158.50 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 11.75 |
|  | Net Loan-Opening | 965.93 | 1133.52 | 1146.75 |
|  | Additions during the year | 167.59 | 24.98 | 0.00 |
|  | Repayment during the year | 0.00 | 11.75 | 39.83 |


| Net Loan-Closing | 1133.52 | 1146.75 | 1106.92 |
| :---: | :---: | :---: | :---: |
| Average Loan | 1049.73 | 1140.14 | 1126.83 |
| Weighted Average Rate of Interest | 8.9136\% | 8.9408\% | 8.9422\% |
| Interest | 93.57 | 101.94 | 100.76 |

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN


|  | Repayment during the year | 0.00 | 2.08 | 2.08 |
| :---: | :---: | :---: | :---: | :---: |
|  | Net Loan-Closing | 25.00 | 22.92 | 20.83 |
|  | Average Loan | 25.00 | 23.96 | 21.88 |
|  | Rate of Interest | 9.33\% | 9.33\% | 9.33\% |
|  | Interest | 2.33 | 2.24 | 2.04 |
|  | Rep Schedule | 12 Annual installments from 15.12.2012 |  |  |
|  |  |  |  |  |
| 5 | Bond XXXVI |  |  |  |
|  | Gross loan opening | 1054.17 | 1054.17 | 1054.17 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 1054.17 | 1054.17 | 1054.17 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 1054.17 | 1054.17 | 1054.17 |
|  | Average Loan | 1054.17 | 1054.17 | 1054.17 |
|  | Rate of Interest | 9.35\% | 9.35\% | 9.35\% |
|  | Interest | 98.56 | 98.56 | 98.56 |
|  | Rep Schedule | 15 Annual installments from 29.8.2016 |  |  |
|  |  |  |  |  |
| 6 | Bond XL (Add Cap for 2012-13) |  |  |  |
|  | Gross loan opening | 0.00 | 0.00 | 24.98 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Opening | 0.00 | 0.00 | 24.98 |
|  | Additions during the year | 0.00 | 24.98 | 0.00 |
|  | Repayment during the year | 0.00 | 0.00 | 0.00 |
|  | Net Loan-Closing | 0.00 | 24.98 | 24.98 |
|  | Average Loan | 0.00 | 12.49 | 24.98 |
|  | Rate of Interest | 9.30\% | 9.30\% | 9.30\% |
|  | Interest | 0.00 | 1.16 | 2.32 |
|  | Rep Schedule | 12 Annual Installments from 28.6.2016 |  |  |
|  |  |  |  |  |
| 7 | Bond XXIX |  |  |  |
|  | Gross loan opening | 25.00 | 25.00 | 25.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 2.08 |
|  | Net Loan-Opening | 25.00 | 25.00 | 22.92 |
|  | Additions during the year | 0.00 | 0.00 | 0.00 |
|  | Repayment during the year | 0.00 | 2.08 | 2.08 |
|  | Net Loan-Closing | 25.00 | 22.92 | 20.83 |
|  | Average Loan | 25.00 | 23.96 | 21.88 |
|  | Rate of Interest | 9.20\% | 9.20\% | 9.20\% |
|  | Interest | 2.30 | 2.20 | 2.01 |
|  | Rep Schedule | 12 Annual installments from 12.3.2013 |  |  |
|  |  |  |  |  |
| 8 | Bond XXX |  |  |  |
|  | Gross loan opening | 40.00 | 40.00 | 40.00 |
|  | Cumulative Repayment upto DOCO/previous year | 0.00 | 0.00 | 0.00 |




[^0]:    en
    Order in Petition No 70/TT//2012

[^1]:    青克
    Order in Petition No 70/TT//2012

